Sl. No. State		Capacity (in LMT)
22.	Kerala	7.62
23.	Karnataka	12.69
24.	Tamil Nadu	31.36
25.	Gujarat	10.87
26.	Maharashtra	38.61
27.	Goa	0.00
28.	Madhya Pradesh	157.80
29.	Chhattisgarh	26.06
)	Total	878.55

Study on fluctuation of price and its effect on farmers

3112. SHRI K. SOMAPRASAD: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government has conducted any study about the fluctuation of price of various crops like rice, wheat, potato, onion, brinjal etc., and its effect on farmers and if so, the details thereof;
- (b) whether Government has decided to use the Price Stabilization Fund for assistance to farmers during distress sale of agricultural products, if so, the details thereof; and
- (c) whether any financial support have been released to the State Government to assist the distressed farmers of Kerala during 2014-19, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) No such study has been conducted by the Department of Consumer Affairs in 2018-19.

(b) and (c) Price Support to farmers is extended under the umbrella scheme Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA) comprising of Price Support Scheme (PSS), Price Deficiency Payment Scheme (PDPS) and pilot of Private Procurement and Stockist Scheme (PPSS) implemented by Department of Agriculture,

Cooperation and Farmers Welfare (DACFW). In addition, support to farmers is also extended through Market Intervention Scheme (MIS) of DACFW. PSS and MIS are implemented at the request of the concerned State Government as per scheme guidelines. No proposal has been received from Government of Kerala under PSS and MIS during 2014-19.

Repackaging of expired food

3113. DR. VIKAS MAHATME: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the quantity of packed food which expires in a year in the country;
- (b) the amount of loss that must be borne by the company for expired goods;
- (c) the use of food items after their expiry; and
- (d) whether expired food is re-used for some other purposes or it is repacked and reused, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI): (a) to (c) Food Safety and Standards Authority of India (FSSAI) under the Ministry of Health and Family Welfare notified, under 'Food Safety and Standards Act, 2006', the 'Food Safety and Standards (Packaging and Labeling) Regulations, 2011' that provides for "Use-by date" or "recommended last consumption date" or "Expiry date" to be indicated on the food packet which has been defined as the date which signifies the end of the estimated period under any stated storage conditions, after which the food probably will not have the quality and safety attributes normally expected by the consumers and the food shall not be sold. However, the Ministry of Food Processing Industries does not collect or maintain any data on quantum of expired packaged food and its disposals.

(d) Expired food cannot be repacked and reused for human consumption. However, it can be reused for other purposes like composting, creation of energy, biofuel, etc.

Compliance of standards by food processing units

3114. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state: